GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO. 2782 ANSWERED ON 18/08/2025

SPECIAL PURPOSE VEHICLES IN URBAN DEVELOPMENT

2782. DR. ANIL SUKHDEORAO BONDE: SHRI NARAYANA KORAGAPPA: SHRI MAYANKKUMAR NAYAK:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) the roles and responsibilities assigned to Special Purpose Vehicles (SPVs) established under the Smart Cities Mission (SCM);
- (b) the progress made by SPVs in implementing projects under the Mission, including key achievements to date;
- (c) whether the SPVs and Integrated Command and Control Centres (ICCCs) are proposed to be integrated into the long-term governance frameworks of States and Union Territories; and
- (d) the measures proposed to ensure the financial sustainability and operational autonomy of SPVs?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

- (a) Smart Cities Mission (SCM) was launched on 25th June, 2015. Implementation of SCM at the City level has been done by a Special Purpose Vehicle (SPV) created for planning, appraising, approving projects, releasing funds, procuring, managing, operating, monitoring and evaluating the Smart City development projects. These SPVs are jointly owned by the State/UT and Urban Local Bodies (ULBs), with equal shareholding.
- (b) As per the information provided by the States/UTs, as on 31st July, 2025, out of a total 8,063 projects amounting to ₹1,64,695 Cr undertaken in the 100 cities selected under SCM, 7,636 projects (95% of total projects) amounting to ₹1,53,977 Cr have been completed and the remaining 427 projects amounting to ₹10,718 Cr are ongoing.
 - The cities under SCM are being developed based on Smart City Proposals (SCPs) received from States/UTs, across various sectors, *viz*. smart mobility, Water, Sanitation, Hygiene (WASH), smart governance, smart energy, environment etc., approved by High Powered Steering Committee (HPSC). Sector wise details of projects under SCM is at the Annexure.

(c) & (d) Ministry of Housing and Urban Affairs (MoHUA) has been actively working to ensure the sustainability of these SPVs and the Integrated Command and Control Centres (ICCCs) created under SCM.

Post the financial closure of SCM on 31st March 2025, there is no budgetary outlay under the Mission. MoHUA has issued Advisory No 27 dated 10th June, 2025 to all States/ UTs, outlining the envisioned future role of SPVs and a roadmap for the continued functioning of ICCCs. As per the advisory, all SPVs are requested to ensure the timely completion of all ongoing SCM projects and prepare Operation and Maintenance plans for the assets created. Further, the advisory underscores repurposing of SPVs to meet emerging urban challenges. States and Union Territories have been encouraged to chart out urban sector priorities and map areas where SPVs can continue to play a strategic role. States are also encouraged to make optimal use of ICCCs by integrating additional city-level services and ensuring timely upgradation to enhance their operational effectiveness.

Reply to part (b) of Rajya Sabha Unstarred Question No. 2782 for answer on 18.08.2025 regarding Special Purpose Vehicles in Urban Development

Sector wise details of projects under SCM

Sr.	Sectors of SCM	Total No of Projects	Cost of Projects
No.		(in No.)	(in ₹ Cr)
1	Economic Infrastructure	932	12,973.04
2	Environment	151	2,715.27
3	Smart Energy	694	14,263.15
4	Smart Governance	680	17,808.82
5	Smart Mobility	1,737	41,623.06
6	Social Infrastructure	898	13,022.29
7	Vibrant Public Spaces	1,408	12,261.96
8	Water, Sanitation, Hygiene (WASH)	1,545	49,621.47

As per information provided by the States/ UTs as on 31st July, 2025.